

## Declaration or Assets and Liabilities

Year.....2022.....

I, .....Sanjeev Kumar Singh..... son/daughter/wife of .....Shri Ramanand Singh.....  
aged.....57 (Approx)..... Years, belonging to .....Administrative Cadre.....  
service and presently working as .....Assistant, Bihar Legislative Assembly, Patna.....  
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my  
spouse and dependants\* :

### A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Putul Singh	Dependant-1 Rishabh Singh	Dependant-2 Anushka Singh	Dependant-3
(i)	Cash	Rs.- 12,000/- (Approx)	Rs.- 18,000/- (Approx)	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs.- 43,547/- in S.B.I., Bihar Vidhan Mandal (2) Rs.- 12,700/- in IOB Bank, Shastri Nagar (with Spouse)	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Sum Assured of Rs.- 1,00,000/-	LIC of Sum Assured of Rs.- 1,00,000/-	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Bajaj Discover bearing Reg. No.- BR-01AV- 0897 of year 2010 (2) Maruti Swift bearing Reg. No.- BR-01CH-8502 of Year 2015	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 50 gm (Approx) of Rs.-2,28,800/- (Approx)	Gold-350 gm (Approx) of Rs.-16,01,600/- (Approx) Silver- 1000gm (Approx) of Rs.-62,700/- (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Sanjeev Kumar Singh*

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Putul Singh	Dependant-1 Rishabh Singh	Dependant-2 Anushka Singh	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	(1) 03 Bigha 10 Kattha at Mauja- Pakaria, Thana- Shambhu Ganj Dist.- Banka (2) 02 Bigha, at Mauja- Sondiaha, Thana- Tarapur, Dist.- Munger (Ancestral Property)	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10th February, 2022
(a)	(i) Loans from Banks	(1) Personal Loan from SBI, Bihar Vidhan Mandal Branch	Rs- 5,40,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 54,043/- Assessment Year 2020-21 PAN No.- DGRPS7018N	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature: Sanjeev Kumar Singh

Name of Employee: **Sanjeev Kumar Singh**

Designation: **Assistant**

Department: **Bihar Legislative Assembly, Patna**

Place: **Patna**

Date: **10/02/2022**

**Note:** Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.